

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 121 of 2015**

**Dated: 8<sup>st</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sasan Power Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission &Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Janmali Manikala  
Mr. Yashawi Kant

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R-1

Mr. G. Umapathy  
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava  
Ms. Gargi Srivastava  
Ms. Garima Srivastava for R-3 to R-6

Mr. Bipin Gupta  
Mr. Sunil Bansal for R-7 to 9

Mr. Alok Shankar for R-10

Mr. Mohit Aggarwal for R-11

Mr. Karan Grover for R-12

Ms. Swapna Seshadri for R-13

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Poorva Saigal for R-14

**ORDER**

Learned counsel appearing for the Appellant and learned counsel appearing for the Respondent Nos. 2 & 14 have filed their comprehensive written submissions. The same were taken on record.

**Judgment is reserved.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

Pr/pk